

Proposal to keep in Abeyance the Expansion Scheme of Television in the Country

4884. PROF. MADHU DANDA-VATE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the expenditure involved in the expansion scheme for Television in the country; and

(b) whether Government would keep the expansion scheme in abeyance in view of the present economic conditions and drain on the resources?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARMA BIR SINHA): (a) and (b). The expenditure involved in the Fourth Plan scheme for expansion of T. V. in the country is about Rs. 23 crores. The Fifth Plan T. V. schemes are at present still under consideration of the Planning Commission and have not yet been finalised.

Purchase of Property of Dr. Karan Singh, Union Minister by J & K Government

4885. SHRI H. M. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Jammu and Kashmir recently purchased a part of the property of Dr. Karan Singh, Union Minister for over a crore of rupees;

(b) when was this property purchased by the State Government;

(c) whether the market value of this property was assessed before finalising the deal;

(d) whether certain representations have been made to the Government in this regard; and

(e) the reaction of Government of India thereof?

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT): (a) to (c). Information is being collected and will be laid on the Table of the House.

(d) and (e) Do not arise.

Proposal to hand over recruitment in C.S.I.R. U.P.S.C. or an Independent Technical Services Commission

4886. SHRI ATAL BIHARI VAJ-PAYEE: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to refer to the reply given to USQ. No. 1473 on 1st August, 1973 regarding irregularities committed by the Directors of National Laboratories of C.S.I.R. and state:

(a) whether Government propose to hand over recruitment in the CSIR to USQ No. 1473 on 1st August, 1973 Technical Services Commission; and

(b) if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) The Sarkar Committee which *inter-alia* looked into the personnel policy being followed by the CSIR at various levels did not recommend handing over of the recruitment in the CSIR and its national laboratories/institutes to the U.P.S.C. or an independent Technical Services Commission. On the contrary the Committee recommended that the Central Office of CSIR should confine itself only to the recruitment of Directors in the National Laboratories/Institutes. For all other posts in the laboratories, the Governing Body should lay down broad guidelines, leaving actual recruitment to the laboratories/institutes themselves.